

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 255
TO BE ANSWERED ON 30TH NOVEMBER, 2021**

UNIVERSAL HEALTH INSURANCE COVERAGE UNDER AROGYASRI SCHEME

255: SHRI V. VIJAYASAI REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is true that as per NITI Aayog survey for 2020-21, Andhra Pradesh is in the forefront in providing free universal health insurance coverage under Arogyasri scheme to its people with 74.6 per cent;
- (b) whether it has come to the notice of the Ministry that Andhra Pradesh is the only State in the country which provides free of cost treatment to 2,430 diseases under Arogyasri scheme;
- (c) whether the Ministry will consider giving special grants or incentives to those States which have higher coverage of health services, looking at the vast coverage and financial implications; and
- (d) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): As per Cabinet approval, States/UTs have been given the flexibility to run their own health protection scheme(s) in alliance with AB-PMJAY. As per information provided by National Health Authority, at present 80% of the State's population is covered under the integrated scheme. A total of 2,446 treatment packages are defined under the integrated scheme.

Under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Central share of funds is released to the implementing States and Union Territories on the basis of premium discovered or actual claims amount (depending upon the mode of scheme implementation in the State/UT) corresponding to eligible SECC families in such States/UTs, subject to annual per-family ceiling of Rs. 1052. Cost of additional beneficiaries covered is borne by the concerned State/UT.